NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/22/2016

NAME OF THE PETITIONER(S)

: Anand P. Fredrick

NAME OF THE RESPONDENT(S)

: Coromandel Indag Products India Limited and Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION FOR WHOM

Coursel for

Dens Prema 3. P. SHANMIGA 4) B. Dhanaraj -

ORDER

Shri B Dhanaraj, counsel for petitioner present. Shri B Manimaran, counsel for R1, R3 to R5 present. Counsel for R2, alongwith Shri James Frederick, R2 in person, present. R2 submitted that there is a chance of settlement between the parties as submitted by the petitioner. R2 is directed to put forth the proposal for settlement to the other side in advance. Time extended at request of both counsel for reporting the final outcome of the settlement talks. Put up on 17.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)